

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

**Excise Appeal No. 563 of 2012**

[Arising out of Order-in-Original No. 27/LDH/2011 dated 08.12.2011 passed by the Commissioner of Central Excise, Ludhiana]

**M/s Natraj Fabrics**

Campa Cola Lane, Dhandari Kalan, Ludhiana-141014

**.....Appellant**

*VERSUS*

**Commissioner of Central Excise, .....Respondent  
Ludhiana**

Central Excise House, F-Block, Rishi Nagar, Ludhiana,  
Punjab- 141001

**APPEARANCE:**

Shri Sudhir Malhotra, Advocate for the Appellant

Shri Anurag Kumar and Shri Ravinder Jangu, Authorized Representatives  
for the Respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)**

**HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING: 28.04.2025

DATE OF DECISION: 30.04.2025

The appeal is allowed. For order, see order of date in Excise  
Appeal No. 562 of 2012.

**(S. S. GARG)  
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)  
MEMBER (TECHNICAL)**